

- (1) machinery for planning and implementation,
- (2) working of Village agencies with special reference to public cooperation and,
- (3) problems of public administration and parliamentary control of public enterprises.

### Agricultural Production

**\*420. Shrimati Tarkeshwari Sinha:** Will the Minister of Planning be pleased to state:

(a) whether the attention of Government has been drawn to the remarks made by the Deputy Chairman of the Planning Commission that all is not well with the execution of vital agricultural schemes in the Second Plan;

(b) whether it is a fact that the agricultural production target set in the First Year of the Second Plan has not been reached in most of the States; and

(c) in view of this, whether Government propose to revise the target of food production in the Second Plan?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) and (b). Yes. In presenting the results achieved under the First Five Year Plan, Deputy Chairman, Planning Commission has referred in particular to the following three targets not being fully realised—(1) area brought under irrigation, (2) area covered by improved seeds, and (3) development of local manurial resources, namely, organic and green manures. He has not referred to the achievements in 1956-57 as full reports have not yet been received from States.

(c) Does not arise.

### Indian Troops in U.N.E.F.

**\*421.** { Shri Sadhan Gupta:  
Shri Bhakt Darshan:  
Shri Bibhuti Mishra:  
Shri M. R. Krishna:

Will the Prime Minister be pleased to state:

(a) whether Indian troops of the U.N.E.F. operating in the Gaza strip are in constant danger from Mine fields;

(b) whether any casualty has so far occurred among them through the explosion of mines; and

(c) if so, the number and nature of such casualties and the compensation paid in respect of each?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) There is always some danger.

(b) and (c). Two Indian soldiers, Havildar Dewan Singh and Naik Puran Chand were killed on the 10th April, 1957, in a mine explosion in Gaza, while engaged in mine-clearance.

An amount of Rs. 250/- each has already been paid from the Army Benevolent Fund to the next-of-kin of the deceased soldiers. The credit balance and deferred pay amounting to Rs. 992.93 in respect of late Naik Puran Chand have been paid to the next of kin, while in the case of the other soldier, it is being looked into.

The question of payment of Family Pension Awards is being examined.

### Private Mines, Coffee and Tea Estates

**\*422. Shri Wodeyar:** Will the Minister of Labour and Employment be pleased to state:

(a) whether the Factories Act and the Industrial Disputes Act are made applicable to employees in private mines, coffee and tea estates; and